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Title: Regarding delay in implementation of the recommendations of Justice Sacchar Committee Report on Minorities.

SHRI RUPCHAND PAL (HOOGHLY): Sir, it is now over six month that Justice Sacchar Committee has submitted its Report to the Government. It was as long back as in November, 2006.

MR. SPEAKER: I have allowed a discussion, but that is pending owing to constraint of time.

SHRI RUPCHAND PAL : The Government has not come out with the ATR yet. The Report has revealed startling facts about the status of the minorities and even then the Government is sitting over it. Although that Report is available with the House, the Action Taken Report has not been submitted.

MR. SPEAKER: Members also are sitting over it.

SHRI RUPCHAND PAL : We had demanded a full-fledged discussion on the issue and simultaneously we had also demanded that the Government should come out with the ATR...*(Interruptions)*

MR. SPEAKER: Shri Hannan Mollah, Shri Bellarmin and Shri Salim you can associate with him.

MD. SALIM (CALCUTTA – NORTH EAST): Sir, it is a question of justice to be given to the Muslims of this country.

SHRI RUPCHAND PAL : Justice Sacchar has already submitted its Report to the Government.

MR. SPEAKER: I have already allowed a discussion on this subject but that could not be taken up in the last Session.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I would like to enlighten the hon. Members who have raised the issue that ATR is prepared when there is a Commission of Inquiry Report. Sacchar Committee was not a Commission of Inquiry. It was an academic study report which was set up by the UPA Government. I would like to say with full responsibility that the observations made in the Report have been given due cognizance by the Cabinet in the respective spheres...*(Interruptions)*We will inform about it when the debate on the issue starts...*(Interruptions)*

MR. SPEAKER: I have already allowed a discussion on this issue and it is pending.[\[R28\]](#)